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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2020 AT 10.30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No. 1059/2019 in CP No. 179/241/HDB/2019
<b>NAME OF THE COMPANY</b>	Aurella Laterite Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Soban Babu Sagina
<b>NAME OF THE RESPONDENT(S)</b>	Aurella Laterite Pvt Ltd & 3 others
<b>UNDER SECTION</b>	241

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. S. Ramesh Rao	Adv	9949242243	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendran Naik	Adv	9849387366	} 
Vikram C. Puttapaga	Adv	9160876539	

**ORDER**

IA 1059/2019 is taken up today. List it for hearing on 25.02.2020. Main matter is also listed to the same date,

  
Member (T)  
Binnu

  
Member (J)